

की राज सेवक बाबब (बाराबकी) :  
तीन बार यह प्रश्न उठाया जा चुका है ।

Mr. Speaker: I can well understand the prejudice against Biju Patnaik. But the hon. Member should understand my position also. What should I do? Here are a dozen Calling Attention Notices and Adjournment Motions I did discuss this question with the hon. Member also. Naturally, I will have to get some information. This document is not secret, it was placed on the Table of the House (Interruption). Order, order. Every second the hon. Member is getting up and saying something. What am I to do? Let the hon. Member go on, I will sit down.

An hon. Member: Sir, may I draw your kind attention . . .

Mr. Speaker: Order, order. Everybody can draw my attention, but not to this adjournment motion. Because the hon. Member here raised it, now others are also trying to raise their points. May I request everybody to sit down.

श्री र.ब. सेवक बाबब : तीन बार प्रश्न उठाया जा चुका है । लेकिन कुछ भी नहीं किया गया है ।

Mr. Speaker: I have some adjournment motions by Shri Madhu Limaye and others also. There are some questions of privilege also by Shri Madhu Limaye. Therefore, let us proceed now with the Calling Attention Notice.

12:57 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC  
IMPORTANCE

AIR VIOLATIONS AND HEAVY CONCENTRATION  
OF TROOPS BY PAKISTAN ON  
RAJASTHAN BORDER

श्री बलराम सिंह कुलवाहू (बिड़) :  
मैं प्रतिबन्धनीय लोक महत्व के निम्न विषय  
की ओर इतिरज्जा करती महोदय का ध्यान

दिनाता हूँ और शायना करता हूँ कि वह इस  
बारे में एक वस्तुस्थिति देने की कृपा करें :

"राजस्थान सीमा पर पाकिस्तान  
द्वारा हान ही में वायु सीमा के उल्लंघन  
धीरे धीरे पर पाकिस्तानी सेना का भारी  
जमाव ।"

The Minister of Defence (Shri Swaran Singh): Mr. Speaker, Sir, Government have information about the location of Pakistani Armed Forces in West Pakistan across the Rajasthan border. No unusual concentration of Pakistani troops has taken place in this area recently which may cause us concern.

A Pakistani fighter aircraft violated Indian air space in the Barmer area of Rajasthan on 6th January 1967. A protest on this was lodged with the Government of Pakistan.

I would like to assure the House that we are keeping a close watch on all happenings across our borders which have a bearing on the security of our country and no measures will be spared to safeguard the territorial integrity of the country.

श्री बलराम सिंह कुलवाहू : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि पाकिस्तान द्वारा भारतीय सीमा की सुरक्षा के प्रश्न को खतरा पहुँचाने सम्बन्धी इस तरह की जो बार बार कार्रवाइयाँ होती हैं, उसको देखते हुए क्या शासन इस कार्यवाही को तात्कालिक घोषणा के प्रतिबन्ध नहीं मानता है ? यदि मानता है तो फिर भारत स्वयं को तात्कालिक घोषणा के अन्तर्गत से मुक्त क्यों नहीं कर लेता है ? और इसी तरह भारतीय सीमा के सामरिक महत्व के स्वार्थों पर पाकिस्तान द्वारा बिना तरह की तैयारियाँ होती हैं उसी तरह की तैयारियाँ भारत की ओर से भी सुरक्षा की दृष्टि से क्यों नहीं की जाती हैं ?

Mr. Speaker: This is too long question. After all, we are only discussing about the air violations on the Rajasthan border. The

[Mr. Speaker]

subject of defence cannot come in here. The hon. Minister may answer only the pertinent one.

**Shri Swaran Singh:** Sir, the Tashkent Declaration is an agreement which has been entered into and signed by the heads of governments of the two countries as a basis for settling disputes. It is a good document, and not withstanding these violations or others that might take place we continue to adhere to the Tashkent Declaration. It is true that Pakistan are making several preparations, by acquiring armament, by improving their communications and the like. We try to keep ourselves informed of those developments and we on our side take the necessary corrective steps.

**श्री प्रकाशचौर शास्त्री (हापुड़) :**  
अखनूर में पाकिस्तान; सेनाओं के जमाव सम्बन्धी ध्यानाकर्षण प्रस्ताव के समय मंत्री रक्षा मंत्री जी से एक बात पूछी थी कि चीनी और पाकिस्तानी हमले के बाद क्या हमने अपने मिलिटरी इंटेलिजेंस के कार्य में किसी प्रकार की कुछ प्रगति की है तो आपने उस समय कहा था कि समय को देखते हुए हमने अच्छी प्रगति की है। उसके थोड़ी ही देर के पश्चात् उसी दिन एक अन्य माननीय सदस्य श्री शिव कुमार शास्त्री ने जब राजस्थान सीमा के बारे में आप से प्रश्न पूछा तो आपने कहा कि किसी प्रकार की कोई पाकिस्तानी फौजों की तैयारी या जमाव वहाँ नहीं है। आज आपके कथन से प्रकट होता है कि वहाँ पर भी सुरसुराहट प्रारम्भ हो गई है। उसको आप छोड़िये। जैसे पिछले भारत-पाक संघर्ष में राजस्थान के सबसे बड़े हवाई अड्डे जोधपुर की उपेक्षा चलती रही और जोधपुर तक पाकिस्तानी विमान आकर अपनी उड़ानें करके लौटते रहे, क्या इस बार भी राजस्थान के उस क्षेत्र की पहले जैसी उपेक्षा तो नहीं की जा रही है या अपनी ओर से आपने बिधिवत् तैयारियाँ कर ली हैं ?

**Shri Swaran Singh:** If the hon.

Member has carefully heard what I said today, there is no contradiction in what I said on that day when the hon. Member was putting a supplementary when the Call Attention notice about Akhnoor incident was before this honourable House. Even at that time, I had given information which is, more or less, in line with what I have given today.

About the attacks on Jodhpur airport at the time of the last Pakistani aggression, it is no doubt correct that Pakistani aeroplanes did attack Jodhpur airport on more than one occasion. But the House will be glad to learn that they were unable to inflict any serious damage either to the airport or to other . . . (Interruption) It was on account of our action, by our air force, that they were unable to inflict any damage on the airport and there was practically no damage caused to any of the vital installations there. When conflict takes place, there are bound to be air raids from one country on the other. For any country to say that they will ensure that their aircraft will raid the other side and that no raid from the other side will take place is not realistic. We have to take action to counter that by fighter aircraft, by anti-aircraft measures and the like. We should view that in a proper perspective and not be too much agitated by it.

**श्री प्रकाशचौर शास्त्री :** मध्यम महोदय, शायद मैं अपनी बात को समझा नहीं पाया हूँ। मेरा कहना यह था कि जोधपुर सहर पर पाकिस्तान की ओर से जो आक्रमण हुए, उनमें उस ने 250 पीड से लेकर 2,000 पीड के 196 बम गिराये। वह तो परमात्मा की कृपा थी कि जोधपुर हवाई अड्डे और सहर को विशेष हानि नहीं हुई, वैसे भारत सरकार की उपेक्षा में कोई कमी नहीं थी। मेरा प्रश्न यह था कि सरकार की ओर से अब क्या उपाय किये जा रहे हैं, ताकि इस प्रकार की स्थिति फिर न उत्पन्न हो

Mr. Speaker: He has answered it.

श्री शिव कुमार शर्मा (प्रलीगढ़) : पिछले भारत-पाकिस्तान संघर्ष के बाद पाकिस्तान ने जिस तरह अपने सियालकोट क्षेत्र में नई तैयारी कर के वहाँ पर अपनी स्थिति दृढ़ कर ली है, क्या सरकार को इस बात की सूचना है कि उसी प्रकार राजस्थान से लगे हुए अपने क्षेत्र में भी पाकिस्तान युद्ध की तैयारियाँ करके अपनी स्थिति को दृढ़ कर रहा है ?

Shri Swaran Singh: As I said already, we know the situation on the Rajasthan border and, on our side, we are fully prepared to meet any eventuality.

Mr. Speaker: Now, shall I call all the 39 Members who are on the list? The Rules Committee has taken a decision, two days ago, that in future all the names will be balloted and only five names will be put down.

Shri Nath Pai (Rajapur): Not till the House has adopted it. Let it be first adopted by the House.

श्री मधु लिमये : अभी नहीं । पहले इस बारे में यहाँ पर विचार होगा ।

Mr. Speaker: All right; not now. Shri Madhu Limaye.

श्री मधु लिमये : जिस तरह राजस्थान पर पाकिस्तान के हवाई दल के विमानों द्वारा आक्रमण हुआ है, उसी तरह पूर्वी सीमा पर भी इस तरह के वाक्यात हुए हैं । मैं मंत्री महोदय से यह जानना चाहता हूँ कि क्या वजह है कि हिन्दुस्तान के हवाई दल ने इन विमानों में से किसी को भी मार नहीं गिराया है । शूबार्क टाइम्स में खबरें प्रकाशित हुई थीं कि हम लोगों की रूस के साथ बातचीत चल रही है और उसके परिणामस्वरूप हम को रूस से अच्छे बम्बर और लड़ाकू विमान मिलने वाले हैं । मैं यह जानना चाहता हूँ कि वे खबरें शूबार्क टाइम्स को कैसे मिलती हैं, क्या हिन्दुस्तान के विदेश मंत्रालय या सुरक्षा मंत्रालय के अधिकारी इन सारी बातों की

बिदेसी खबरदार वालों या दूतावासों को बता देते हैं । मैं यह भी जानना चाहता हूँ कि अच्छे विमान मिलने पर भी अब तक पाकिस्तान को सबक सिखाने के लिए उसके विमानों को मार क्यों नहीं गिराया गया । ।

Shri Swaran Singh: In this particular case about which I have made a mention, the intrusion was only three miles deep into our territory—only three miles deep. With the jet aircraft or fighter aircraft, three miles can be accomplished in a fraction of a second . . .

Shri Nath Pai: Fraction of a minute or a second?

Shri Swaran Singh: I am sorry, it is fraction of a minute. The hon. Member is right. Therefore, to say that whenever these intrusions take place our fighter aircraft should go into the air and should bring them down is not a correct approach. If the penetration is deep enough, then it can be tackled. The House will recollect that we did take action against one aircraft on the Punjab-West Pakistan border and we were able to down one plane.

श्री मधु लिमये : अध्यक्ष महोदय, मेरे प्रश्न का बिल्कुल उत्तर नहीं आया है । मैंने यह पूछा था कि हवाई जहाजों की कड़ीब के बारे में न्यूयार्क टाइम्स में खबर कैसे उठी और क्या सरकार ने इस बात की जांच की है कि विदेश मंत्रालय या सुरक्षा मंत्रालय के अधिकारी इन खबरों को खबरदार वालों को देते हैं ।

Mr. Speaker: That is a different question.

श्री मधु लिमये : नहीं, इसी से सम्बन्ध है । आधिकारिक विमान क्यों चाहिए ?—अतिक्रमण करने वाले विमानों के रोक कर बचाव करने के लिए ।

**Shri Swaran Singh:** The news item in the *New York Times* was not correct.

**श्री मधु सिन्घे :** उन में से क्या सत्य है ?

**डा० राज मनोहर लोहिया :** (कमीज) अध्यक्ष महोदय, मुझे सवाल पूछने से पहले यह कहने दीजिए कि मैं समझता हूँ कि पाकिस्तान और हिन्दुस्तान दोनों एक दूसरे की हवा पर उड़ते रहें, अगर ऐसा समय आ जाये, तो बहुत अच्छा है—दोनों का महासंघ बने। यह कह कर मैं अपना सवाल पूछता हूँ। एक वक़्त पाकिस्तान ने भारत के हवाई जहाज कैम्बरा की इसी तरह हवा का उल्लंघन करने के कारण मार गिराया था। इस वक़्त मंत्री महोदय कहते हैं कि पाकिस्तान का हवाई जहाज केवल तीन मील अन्दर आया। मैं यह जानना चाहता हूँ कि हमारा कैम्बरा कितनी मील अन्दर गया था। मंत्री महोदय जब “डीप पेनीट्रेशन” की बात कहते हैं, तो क्या उनका मतलब है कि अगर कोई हवाई जहाज दिल्ली तक आ जाये, तब उसको मार गिराया जायेगा? वह “डीप पेनीट्रेशन” का गणित में अर्थ बता दें कि हवाई जहाज के इतने मील अन्दर आने पर वह उसको मार गिराने में कबय हो सकेगा।

**Shri Swaran Singh:** About the Indian aircraft which was brought down in Pakistan, our case at that time was that it was completely illegal, they should not have done that and we lodged a protest.\*\*

**डा० राज मनोहर लोहिया :** अध्यक्ष महोदय, क्या असत्य बात बोलने के कारण इनके विरुद्ध कोई कार्यवाही हो सकती है?

**Shri Nath Pai:** That was not the position of the Government of India at least as narrated in the House. We had raised the issue and we were told again and again that the plane was by and large in the Indian territory.

**Shri Hem Barua (Mangaldai):** We were told like that.

**डा० राज मनोहर लोहिया :** यह था तो अब असत्य बोल रहे हैं या तब असत्य बोल रहे थे?

**श्री नथ पार्ड :** यह ज्यादा मुश्किल है कि दोनों वक़्त गलत बात कही गई।

**Shri Swaran Singh:** The hon. Member is right in reminding me that. About the earlier thing, unless it is specifically put, I should not attempt an answer, for one thing I was not in charge at that time. (Interruptions).

**श्री मधु सिन्घे :** तो क्या हुआ ? अध्यक्ष महोदय, अब तो यह कानून और संविधान का मामला बन गया।

**डा० राज मनोहर लोहिया :** वह कहने का क्या मतलब है कि ‘आई वाच नाट इन-वाच एट ईट टाइम’?

**Mr. Speaker:** No amount of shouting is going to get the reply. Let me hear the point or order. Will Dr. Lohia sit down?

**श्री मधु सिन्घे :** अध्यक्ष महोदय, मेरा पार्लेंट चाफ़ चाउंर है। अब तो कानून और संविधान का मामला आ गया। इसमें वो लिटलम है। एक तो पूरा मॉडि-मॉडल इस सदन के प्रति जिम्मेदार है। दूसरा यह है कि सरकार में कुछ सातत्य है। ये मंत्री तो हर रोज़ बदलेंगे। इनमें न मान्य कितने कबई

किसी क्षतिग्रस्तता और किलना सत्ता का जोष हो गया है। ये हर दिन प्राप्त में जगड़ा करने और मंत्री बदला करेगे।

क्या इसका मतलब यह है कि सरकार में कोई सातत्य नहीं है। क्या इसका मतलब है कि पहले जो सुरक्षा मंत्री बयान करेगा, उसको बाद में दूसरा सुरक्षा मंत्री काटेगा, फिर तीसरा जो प्रायोगिक वह दूसरे के बयान को काटेगा। इसके बारे में मंत्री महोदय बतलायें कि उस समय का बयान असत्य था या इस समय का असत्य है। अगर उस समय का असत्य है तो उनके खिलाफ और यदि इस समय का असत्य है तो इनके खिलाफ हम तत्काल विशेषाधिकार का प्रस्ताव लायें।

**Shri Swaran Singh:** I would like to make the position quite clear. There is no question of shirking responsibility. All of us are jointly responsible, and we are responsible for all the actions or the statements.

एक भावनीय सचरथ: हिन्दुस्तानी में बोलते तो अच्छा रहता, सफाई हो जाती। मैं समझा कि कोई बढ़िया बात करने वाले हैं।

**Shri Swaran Singh:** There is arrangement for simultaneous translation.

There is no question of avoiding responsibility or shirking responsibility.

As regards the factual position, the present question relates to the concentration of troops on the Rajasthan border and air intrusion on the Rajasthan front. But questions have been asked about several other things which happened in the past and detailed answers are expected to be given

en about earlier statements that might have been made.

To the best of our capacity, from the information that might be available, in our desire to impart as much information to the House as possible, we attempt and try. But if they pinpoint any particular statement and want to refer to it, in all fairness, unless proper notice is given, it is very difficult to remember by heart all the earlier statements that might have been made by my predecessor. So, there is no question of shirking responsibility at all.

**Mr. Speaker:** I know; the hon. Minister need not commit himself. It is absolutely unnecessary to commit himself now. If any hon. Member wants to know about something that happened some six or eight months back, the hon. Minister can ask for notice. I think he could ask for notice.

डा० राज मनोहर लोहिया : अध्यक्ष महोदय, ऐसा नहीं हो चाहिये। मैंने नर्मली महोदय से पूछा था, इन्होंने डीप-पैनीट्रेशन (गहरा-बुसाव) शब्द का इस्तेमाल किया था। इनको सदन को बतलाना चाहिये था कि गहरे बुसाव का क्या मतलब समझते हैं? कितने इंच, कितने फुट कितने मील कितना समझते हैं? इसके बिना प्रागे नहीं बढ़ने दिया जाये, डीप-पैनीट्रेशन का मतलब इनसे समझवाइये?

**Mr. Speaker:** I think the hon. Minister has understood the question.

डा० राज मनोहर लोहिया : डीप पैनीट्रेशन (गहरे-बुसाव) का अर्थ सरदार साहब से मिल जाने के बाद और दूसरी कार्यवाही प्राप्त करें। हमें पहले इसका अर्थ बिलना चाहिये।

**Shri Swaran Singh:** Three miles is not deep penetration, it may be that over 20 miles or so, it could be defined as deep penetration.

डा० राज मनोहर लोहिया : यह यह जब तक है यानी जब 20 मील अन्दर जा सकते हैं।

**Shri Kanwar Lal Gupta (Delhi Sadar):** On a point of order . . .

**Shri Nath Pai:** May I make one submission? . . . (*Interruptions*) If you want that I should begin by saying 'On a point of order', I can also do it. But what I have to submit to you is not a point of order. I have to submit something very important to you. If you are going to place a premium on putting questions by pre-facing them with 'On a point of order', it will be a very unhealthy practice. But I am honest and straight with you. I say that I want to raise a matter arising out of this . . .

**Mr. Speaker:** There are about 39 other hon. Members who are also equally honest. . . .

**Shri Nath Pai:** Then, you are compelling me to say 'On a point of order'. On a point of order . . .

**Mr. Speaker:** Yes, he can raise his point of order.

**Shri Nath Pai:** I am very sorry about this . . .

**Shrimati Sharda Mukerjee (Ratnagiri):** May I know why this exception is being made in the case of an Opposition Member only? We can also raise points of order . . .

**Mr. Speaker:** That is why I have said specifically that irrespective of whether it is a Congress or Opposition Member, all points of order will be answered only by the Speaker. Unfortunately, the hon. Lady Member might not have heard it because she might not have been here.

**Shrimati Sharda Mukerjee:** Then, let him raise a point of order only and not ask any question.

**Mr. Speaker:** I cannot prevent them from raising points of order. The rules say that I must allow them. If the House gives me power to prevent points of order, I can certainly do so.

**Shri Nath Pai:** \*\* On the earlier occasion we were told on the floor of the House by his worthy predecessor that the 'plane was on Indian territory'. We had an adjournment motion on that matter in the House in the name of Shri Hem Barua. It was in reply to that we were told like that. \*\*Then a question was raised..

**Mr. Speaker:** Is it a point of order?

**Shri Nath Pai:** I am asking what is the information by which we are to go.\*\*

**Mr. Speaker:** What is Mr. Gupta's point of order?

**Shri Nath Pai:** What are our rights in this matter? If earlier we were told that the 'plane was on Indian territory\*\*' is there no restriction on Government? What is your ruling?

**Mr. Speaker:** There is no point of order.

**Shri Nath Pai:** What is my protection as a Member? What about my right to be informed correctly?

**Mr. Speaker:** There is no point of order.

The Minister has asked for notice. He will have to find out.

**Shri Nath Pai:** You are not protecting the rights of the House.

**Shri Balraj Madhok (South Delhi):** \*\*Our charge was that the plane was shot down while it was in Indian territory.\*\* Is it correct, is it proper, for an hon. Member to say such irresponsible things on the floor of the House?

**Mr. Speaker:** If we spend time like this, the other Members on the list will not be able to put their questions. There are 39 of them.

**Shri Ranga (Srikakulam):** On the same point which he has raised, if some other Members want to say something, let them be given an opportunity.

\*\*Expunged as ordered by the Chair- vide col. 2924.

A point has been raised by Shri Madhok. It is for you to answer whether you would be willing to give any direction or advice to the Minister concerned whether it is proper for the Minister to make such statements in that manner. You were good enough to give him warning and say that if he wanted, he might have asked for notice instead of straightway volunteering information of which he was not quite so sure. We thank you for that, at the same time, I would also like you to suggest to the Minister concerned that in regard to these technical matters it might be better for him and for the country as a whole not to venture any kind of suggestion in regard to what would be the distance of penetration by a jet plane of an enemy which we would consider as deep penetration. It would be better for him not to give any answer straightway in such matters based upon his notions or guesswork. He must take time to consult his own expert advisers and then give the information.

Some hon. Members rose—

Mr. Speaker: I have absolutely no objection in points of order being raised. On this side as well as on the other side, any Member can raise a point of order. But I might say a word before that. All the points of order raised are by way of seeking information. . .

Shri Ranga: I am not asking for information. I am asking for your guidance to be given to the Minister concerned.

Mr. Speaker: I have given it already that wherever he is not sure of facts, he should certainly ask for notice. Naturally one must be specific.

May I now say that of the 39 Members on the list, only 5 have been able to ask questions? Should not

the other Members have a chance to ask their questions?

Shri Ranga: In the meanwhile, this thing came up.

Mr. Speaker: If there is any clarification required, that could be sought. But the other Members must also be given a chance, 39 of them, not one or two. But what happens is that if a Member wants information, he simply rises on a point of order. I do not know. Unfortunately, the rules are so rigid that if any Member rises to a point of order, I am compelled and obliged to call him.

Shri Nath Pai: I did not want to.

Mr. Speaker: 39 of them are there. Why don't you give them a chance to ask questions? After all, you know that in a calling attention I am going by the names one by one without any discrimination.

श्री एल० एम० जंजी (पूना) :  
प्रत्यक्ष महोदय, मैं भी नाम उस नोटिस में हूँ।

Mr. Speaker: You have no right. Other members whose names are here have still to be called.

श्री कंबर लाल गुप्ता : \*\*

Shrimati Lakshmikanthamma (Khammam): It has been the practice of the House that whenever a member raises a point of order, he has to quote the rule to avoid this trouble.

Mr. Speaker: I do not think asking them to quote the rule has prevented people from raising. Anyway I will ask.

Shri H. N. Makerjee (Calcutta North East): I see the list of names has very reputable members, but a matter has arisen which affects the

[Shri H. N. Mukherjee]

procedure, propriety and principle as far as this country is concerned. That is why we are worried. Otherwise I do not wish to take part in the proceedings. The Minister has made a statement which makes a mockery of what this country had said through its own Minister in this House as well as to our neighbour country, with which we have very delicate relations, which he is now contradicting. We were told that at that point of time our plane was inside our territory, and I suppose we took up the matter on protest and told Pakistan about it. \*I do not understand . . .

Mr. Speaker: I agree with you, but they can put this question.

Shri H. N. Mukherjee: You have to do something about it. What is the use of asking questions about this?

Shri Kanwar Lal Gupta: It should be expunged. Otherwise, it will cause damage.

Mr. Speaker: Shri Baburao Patel.

Shri J. B. Kripalani (Guna): May I suggest that as the Minister has said that he wants time to answer this question, whatever he has said has no relevance, and therefore it should not form part of the proceedings?

Shri Swaran Singh: I would like to apologise to the House for causing this inconvenience, and I will be quite frank. I had no intention and I have no intention to contradict any statement that might have been made by my predecessor Shri Chavan.

Shri Nath Pai: Mr. Menon.

Shri Swaran Singh: There was one plane which was shot recently also.

Shri Nath Pai: This was an old affair.

Shri Swaran Singh: It appears there may be more than one incident. At any rate . . .

Shri Hemu Barua: There was only one. (Interruptions). We want your protection. Here is a Minister who does not know anything. Only one Canberra plane was shot down by Pakistan.

Shri Swaran Singh: I would like to say very clearly that in making any observation today it was not my intention to contradict any earlier statement that might have been made by either Mr. Krishna Menon or Mr. Chavan, and I take this opportunity of expressing my apology if any inconvenience has been caused to the House. I unreservedly withdraw any such statement.\*\*

Mr. Speaker: Therefore, that portion may be omitted from the records.

डा० राज मनोहर जोषिया : अब इस को निकालने की जरूरत नहीं है वह सब रहना चाहिए ।

Mr. Speaker: He has withdrawn it.

श्री नवू सिन्हा : मिनिस्टर साहब को जैसा उन्होंने कहा है, अपने जुमने को वापिस लेने कीजिये, इस की कार्यवाही से काटिये नहीं ।

Shri Surendranath Dwivedy (Kendrapara): If it is not expunged, mischief will be done because it goes to the press. I want that it should be expunged. Otherwise the language to which objection was taken will remain.

Mr. Speaker: I said that it is expunged, and he has expressed his regret.

\*\*Expunged as ordered by the Chair. vide col. 2924.

**Shri Baburao Patel (Shajapur):** My point of order is this. Just now you said that members did not give a chance to others to speak. I think you are the person who does not give us a chance, because you do not look in our direction at all.

**Mr. Speaker:** But unfortunately your name is not there. I am bound by the rules, I cannot call you though I know you very well.

**Shri Swell (Autonomous Districts):** He was raising a point of order, and he could not get a chance.

**Shri Baburao Patel:** Apart from that, senior members ought to set an example in good behaviour. They get up and do not allow others to speak. You are unable to control them.

**Shri Swell:** They should set an example; or, we will follow their example, we can also shout.

**Shri Baburao Patel:** We represent half a million people, we get no time to speak at all. Senior members do not observe any discipline at all. They shout all the time. (Interruptions).

**Mr. Speaker:** Shall we proceed with this calling attention now? Will the House kindly keep a little order, a little silence also? If anybody wants to speak, do not speak so loud at least. Those who want to speak so loud may go to the Lobby, there is so much of noise. Shri Banerjee.

**Shri S. M. Banerjee (Kanpur):** In reply to the very pointed question of Dr. Lohia, this deep penetration has been defined by the hon. Minister as 20 miles. So, they can go 18 or 19 miles, they should not touch this sensitive twentieth mile, otherwise they will be shot. I think this will be taken note of by Pakistan. This also should be either withdrawn or expunged, because this is a very serious matter. I would like to ask the hon. Minister whether it is a fact that if the Pakistani aircraft go

17 or 18 miles but do not touch this twentieth mile, they will not be shot, whether such instructions have been issued in the light of the definition given by the Minister.

**Shri Swaran Singh:** Any intrusion, whether it is deep or not deep, is a violation, and therefore the Pakistani aircraft, when it commits a violation, is liable to be shot down, and should be shot down.

**श्री सचु सिन्धे :** गिरायेंगे ?

**Shri Swaran Singh:** But still one is our right to shoot, and the other is that when the intrusion is very small, obviously we cannot make our aircraft active and go up at once so that we can catch them within two or three miles. So, we should appreciate this and not indulge in dialectics on such an important thing.

**Mr. Speaker:** Shri Shrichand Goel.

**Shri Ranjit Singh (Khalilabad):** I have been authorised by Mr. Goel.

**Mr. Speaker:** No, there can be no authorisation in this case.

**श्री कानेश्वर सिंह (बगरिया) :**  
 अध्यक्ष महोदय, श्री मंत्री महोदय ने बतलाया कि यह विमान सिर्फ तीन मील अन्दर तक घुसा तो अब प्रश्न यह है कि वह हमारे सीमावर्ती क्षेत्रों के ऊपर कितने मिनट तक उड़ा ? दूसरे यह कि 29 अप्रैल को इटंडा नामक स्थान पर से होकर भारतीय सीमा में एक पाकिस्तानी विमान घुसा यदि वह सबसोनिक विमान भी होगा तो 15 मिनट में वह 150 मील अन्दर तक घुस गया होगा तो क्या उसको उन्होंने मार गिराया था ?

**Shri Swaran Singh:** The hon. Member is enquiring, if I understood him correctly, about the eastern border. This question is about the Rajasthan border.

**श्री सधु सिमवे :** यह विमान के गिराने के सम्बन्ध में था इसलिए उन्होंने पूछा। क्या गिराने की प्रत्येक प्रत्येक नीतियां हैं ?

**Shri Swaran Singh:** That does not arise out of this.

**Mr. Speaker:** Ask about the Rajasthan border if you have any question.

**श्री कावेइवर सिंह :** राजस्थान बोर्डर के बारे में मैं उनसे पूछना चाहता हूँ कि वह विमान कितने मिनट तक हमारी सीमा के पन्द्र उड़ा ?

**Shri Swaran Singh:** I cannot give the exact time at which the Pakistani plane flew over our territory on the Rajasthan border.

**श्री कावेइवर सिंह :** मध्यम महोदय, मंत्री महोदय समय नहीं बनवायेंगे तो कौसे पना चलेगा ?

**Mr. Speaker:** He has no information.

**Shri S. Kundu (Balasore):** It has been said that information about the location of Pakistani armed forces in West Pakistan across the Rajasthan border is available. I would like to know the estimated strength of this troop concentration. Will the hon. Minister consider such border violations as escalation of Pakistani war efforts against India, after Pakistan has received spare parts from America?

**Shri Swaran Singh:** It has been a sound practice that the other side should not know that we know about the disposition of their army because such a knowledge on their part is not in our national interest. There has been consistent advice from the armed forces that we should not divulge information that we may have about the disposition of forces on that side. About the second question, any border incident is bad; they have the potentiality for escalation.

**श्री श्री० प्र० लक्ष्मी (बुरावाबाद) :** पाकिस्तान सीमा पर, जो कि हमारी राजस्थान की पाकिस्तान से मिलती हुई सीमा है, पाकिस्तानी सेना जमा हो रही है। पिछले महा युद्ध से हमें यह अनुभव प्राप्त हुआ था कि हमारी राजस्थान की सीमा पर अपनी सेनायें भेजने के लिये जो कम्युनिकेशन हैं वह अपूर्ण हैं। एक ही रेल लाइन है जो जोधपुर तक जाती है। क्या पाकिस्तान की सेनाओं को जमाव को देखते हुए भारत सरकार ने व्यवस्था की है कि राजस्थान की सीमा पर शीघ्र से शीघ्र सेना भेजी जा सके ? क्या मडकें और रेल को लाइनें बनाने का हमारी सरकार का विचार है ? दूसरी प्रार्थना यह है कि डीप पेनेट्रेशन की जो परिभाषा है उस को हमारी टुकैन्स मिनिस्ट्री वापस ले ले। पेनेट्रेशन इन पेनेट्रेशन।

**Shri Swaran Singh:** The first part of the question is valid because communication lines on our side of the India-Pakistan border in Rajasthan were not good. We have taken several steps to improve the communications on our side. We have a programme of constructing new roads and we are also improving other means of communication. The second question should not cause any worry because I have made it clear that an intrusion is an intrusion and is a violation and it attracts their liability and their responsibility. We have got every right to take whatever action we may like against intrusions.

**श्री श्री० करनेन्डीच (बम्बई दक्षिण) :** मंत्री महोदय ने अपने बयान में कहा कि पाकिस्तान का जो हवाई अड्डा राजस्थान की सीमा में था, वह बटना 6 जनवरी को बटी थी। मैं जानना चाहता हूँ कि यह जो बटना 6 जनवरी को बटी उस की रपट अपने मंत्रालय को कब मिली और पाकिस्तान की जो निरुद्ध इस मामले पर भेजा गया वह किस तारीख को भेजा गया ?

**Shri Swaran Singh:** The protest note by the EA Ministry was lodged on 19th January and I have not got the precise information about the exact time when we learnt about this intrusion. I presume the delay could not have been more than a few hours.

**श्री सक्पाल सिंह (देहरादून) :** हमारे माननीय मंत्री महोदय जो बार-बार फरमाने हैं कि हम हर एक मुकाबले के लिये तैयार हैं तो क्या उन्होंने रजिस्ट्री करवा ली है कि वह मुकाबला करते रहें ? वह हमला करते रहें और हम मुकाबला करते रहें । क्या सरकार ऐसी व्यवस्था कर सकती है कि पाकिस्तान की हिम्मत ही नहीं हो सके कि हमारी सीमा का प्रतिक्रमण हों, चाहे वायु सीमा हो चाहे स्थल सीमा हो और चाहे जल सीमा हो ?

**Shri Swaran Singh:** I think this brave statement of the hon. Member will have great effect upon Pakistan.

**Shri Hem Barua:** When a demand was made in this House that any plane of Pakistan or of China intruding into our airspace should be shot down, the ebullient Defence Minister of the time, Mr. Krishna Menon said that shooting down was not civilised behaviour. When this demand was repeated, it was stated Mr. Chavan who was the Defence Minister then that instructions were issued to our Air Force to shoot down any intruding plane. He did not limit the instructions to particular dimensions or depth. In that context, do those instructions which the predecessor to our present Defence Minister issued to shoot down intruding planes, stand today and if they stand today and hold good, why was this plane not shot down or brought down?

**Shri Sawaran Singh:** There has been no change in the instructions and whatever instructions were issued by my distinguished predecessor continue. I would not like to repeat what

I have said earlier but I have pointed out that there is a difference between practical aspect and our right to shoot. Our right to shoot down continues even if the intrusion is very small, a mile or half-a-mile. An intrusion is an intrusion. But it is not always possible, from the practical aspect, to shoot down a plane when the intrusion is just two or three miles.

**Shri Hem Barua:** He did not exercise his right. We have been told like this time without number of the rights. The misfortune is that our Ministers do not act upon what they say.

**Shri Surendranath Dwivedy:** I would like to know whether an American company had been entrusted with the task of aerial survey of these areas, especially Jaisalmer and Bikaner districts and whether this company has gone to the strategic areas and in view of the military pact with Pakistan, is the Government sure that no information was given by this company to Pakistan?

**Shri Swaran Singh:** No American company has been given the task of aerial survey by the Defence Ministry. If it is given by any other Ministry, I have no information.

**Shri Surendranath Dwivedy:** They are having a second aerial survey for the Rajasthan canal in these areas. Let him find out whether it is desirable to have these things in that area.

**डा० राज मनोहर लोहिया :** यह सरकार है या प्रलग-प्रलग दुकानें हैं ?

**Shri Hem Barua:** How do you like that description, Sir?

**Mr. Speaker:** My liking or not liking does not make any difference.

**Shri M. L. Sondhi (New Delhi):** Are Members allowed to sleep in the House?

**An hon. Member:** They can sleep but not snore.

Mr. Speaker: For sleeping, the lobbies are much more comfortable; or, rather I should say, more comfortable.

Shri Samar Guha (Contal): In reply to the Calling Attention Notice, the hon. Defence Minister said that the concentration of Pakistani forces in the Rajasthan border is not of such an unusual measure, that it may concern us much. The words that he used, "no unusual concentration" may also mean that the measure in which the concentration has been made may be more than usual. In view of the fact that Pakistan has made concentration in the Chamb area in an unusual measure and also in view of the fact that on the borders of Kashmir Pakistan has made a large concentration, also in view of the fact that in the eastern sector, in the Lalmunirhut in East Pakistan.

Mr. Speaker: What is the question? (Interruption).

Shri Samar Guha: I am coming to the point; this is very important. In view of the fact that there has been a large concentration of Pakistan army in the eastern sector in the Lalmunirhut in East Pakistan, which is a very strategic area situated down to Cooch-Bihar, in view of the fact that Pakistan is building bunkers and making military preparations in the Motiganj area and also in view of the fact that Pakistan is making aggressive arrangements in Belonia sector in Tripura, the concentration of Pakistani army which is more than usual in Rajasthan area may concern us seriously which the Defence Minister wants to underestimate. I would ask the Defence Minister to say why say that the concentration of the Pakistan army in the Rajasthan sector should not be considered as is more than usual?

Mr. Speaker: There is no question.

Shri Samar Guha: This is a question. He says these are not unusual. I say, in view of the overall strategy of

Pakistan in concentrating her army in different areas and also in making military preparations all around us, the concentration of Pakistan army which is more than usual in the Rajasthan sector should concern us. That is (a). And (b)—some of the Sarpanchas and also the Panchas.....

Mr. Speaker: Put the question, Let him answer the first point now. Please sit down.

Shri Samar Guha: Some Panchas and Sarpanchas crossed over to Pakistan at the time of the Indo-Pakistan conflict.....

Mr. Speaker: He is straying away from the point.

Shri Samar Guha: They crossed back into Rajasthan desert: whether it is a fact or not.

Mr. Speaker: The answer also need not be long; he may say yes or no.

Shri Swaran Singh: I have taken note of all these points that he has mentioned. He has given more information than perhaps what he himself sought. I have taken note of them.

Shri Samar Guha: The question is whether Panchas and Sarpanchas crossed over to Pakistan at the time of the Indo-Pakistan conflict and whether they have been allowed to re-enter Rajasthan again?

Shri Swaran Singh: I have no information.

Shri Bal Raj Madhok: The Indo-Pakistan relations have now reached a delicate stage; President Ayub has said in a recent interview that the tension between India and Pakistan today is much greater than it was in September, 1965, when the war broke out. In view of the fact that there are reports that of concentration of Pakistan troops all along our border, including Rajasthan, I want to know from the Minister whether he has

learnt the lessons from the last war,—that when Pakistan moved her troops into the Rajasthan border, even after the cease-fire, those circumstances which helped Pakistan to do that and occupy our territory without firing a single shot—and has he taken precautions to prevent a recurrence of that thing. I want to get a clear assurance on this in this House.

**Shri Swaran Singh:** We have always learnt lessons and we will continue to learn lessons. We have taken note of our performance and also our difficulties and shortcomings in various sectors, and I would like to assure the House that we have greatly benefited by our experience at that time. We will take every possible step to ensure that we take necessary corrective measures in an adequate measure.

**श्री रघुवीर सिंह शास्त्री (वागपत) :** क्या पिछले पाकिस्तान के हमले के समय हमारे सैनिक अधिकारियों से सरकार को कोई ऐसी सूचना मिली थी कि हमारी राजस्थान की सीमा में सिंध के फकीर पीर पगारू के जो अनुयायी रहते हैं उन्होंने हमारे कुछ सैनिक रहस्य उस समय पाकिस्तान को दिये थे ? यदि यह ठीक है तो मैं जानना चाहता हूँ कि सरकार ने ऐसी कार्रवाइयों को रोकने के लिये क्या उपाय और सावधानी की है ?

**Shri Swaran Singh:** It is going into details—what happened three years ago. That does not arise out of this question.

**Shri Amrit Nahata (Barmer):** In the context of the efforts of Pakistan to rouse tension on the borders, I would like to know whether the Government has realised the necessity of preserving the century-old communal harmony on the borders on our side and, if so, may I know if the Government thinks it proper to prevent the spreading of communal vanom and to prevent certain communal parties and organisations from spreading the fangs of communal passion on the border?

**Shri Swaran Singh:** On the border or in the interior, it has always been our endeavour,—and I presume the entire House will endorse this—that there should be communal harmony in the country because unity in the country greatly strengthens us in our defence.

**श्री धुलेद्वर मीना (उदयपुर) :** जैसलमेर की उत्तर पश्चिम सीमा पर पाकिस्तान नहर बना रहा है अपनी सीमा सुरक्षा के लिए । मैं जानना चाहता हूँ कि भारत सरकार राजस्थान कैनल को रामगढ़ से कच्छ तक मिलाने का प्रयत्न कर रही है ? इससे आर्थिक लाभ के साथ साथ हमारी राजस्थान की सुरक्षा का भी परपत्र हल हो जाएगा ।

**Shri Swaran Singh:** It is a suggestion for action—that the canal should be extended.

**श्री हरदयाल देवगुण (पूर्व दिल्ली) :** शत्रु के जो सैनिक हवाई जहाज हमारे क्षेत्र पर उड़ते हैं उनकी उड़ान सम्बन्धी गतिविधियों की पूर्ण जानकारी रखने की क्या आपके पास कोई व्यवस्था हमारे हवाई अड्डों पर है ताकि हमें मालूम हो सके कि वे आने वाले हैं और हम पहले से कोई कार्रवाई कर सकें ?

**Shri Swaran Singh:** There are arrangements which enable us to detect if there are any enemy flights or any non-Indian flights on our border or roundabout our borders.

**Shri S. S. Kothari (Mandsaur):** In view of the desert terrain, will the hon. Minister kindly inform the House, whether it is possible for our tanks, small, medium or heavy, to reach the border particularly when the border is more accessible from the Pakistan side, and they can bring tanks?

**Mr. Speaker:** The question is about air violations.

**Shri S. S. Kothari:** Otherwise, how are you going to protect our territory?

**Shri Swaran Singh:** The terrain is not difficult and armour can be used in this territory.

**Mr. Speaker:** It can be used.

**Shri S. S. Kothari:** Large chunks of Rajasthan were lost during the last war, and so I asked whether our tanks were then used in that area. It is a very important point. Large chunks of our territory were lost.

**Mr. Speaker:** Let your colleagues also be enabled to put questions.

13 hrs.

**Shri Brij Raj Singh-Kotah (Jhalawar):** Bearing in mind the practical difficulties of intercepting intruders in our air space, has the Government taken any step to put some forward air bases on this particular Barmer sector? Last time there was none.

**Shri Swaran Singh:** It is not customary to give the disposition of our fighter aircraft on our border.

**Shri Brij Raj Singh-Kotah:** I am not asking about fighter aircraft, their number, etc. Have you any idea of putting forward air bases?

**Shri Swaran Singh:** As to where our air bases are or should be, we have never disclosed.

**श्री ना० स्व० शर्मा (डुमरियागंज) :**  
माननीय मंत्री ने पाकिस्तान को सदा की तरह इस बार भी एक और विरोध पत्र भेजा है। मैं यह जानना चाहता हूँ कि (क) क्या उन्होंने विरोधपत्र में यह स्पष्ट कर दिया है कि पाकिस्तान के व्यवहार को देखते हुए भारत ताशकंद समझौते पर एकपक्षीय रूप से टिका नहीं रह सकता; (ख) यदि माननीय मंत्री जी ने यह स्पष्ट नहीं किया है, तो क्यों नहीं किया है और ताशकंद समझौते के प्रति उन की इस आग्रह भ्रंटा का क्या रहस्य है, (ग) क्या माननीय मंत्री यह आशा करते

हैं कि उनके विनम्र विरोधपत्र का कुछ भी असर पाकिस्तान पर पड़ेगा और विरोधपत्र भेजने के अतिरिक्त क्या उन से कुछ और आशा नहीं की जा सकती ?

**Shri Swaran Singh:** It is a speech trying to show that protest notes are not effective or useful; about the Tashkent Declaration; we do not repeat in every protest note that we are lodging this protest and therefore, we can go back upon the Tashkent Declaration.

**Shri M. L. Sondhi:** Since the Minister expressed concern over the Pakistani aircraft penetration, deep or otherwise, may I ask whether he has given any thought to arrangements for deployment of ballistic missile defences? I would request him not to take shelter behind secrecy requirements. Western journals already speculate a lot about Indian activity or inactivity in this respect. I want an answer about the strategic doctrine. I do not want to know how many missiles are actually there, but I want some convincing answer that the Minister knows about missiles.

**Shri Swaran Singh:** He has himself anticipated my reply. I would not give any reply about the ballistic missile defences that we might organise. Whatever Western journals might speculate, we should continue to follow this policy. They might speculate and give some information at random, compelling us to disclose the correct information, but we should never fall into that trap.

**Shri P. Venkatasubbaiah (Nandyal):** In view of the fact that Pakistan has intensified its belligerent and bellicose attitude presumably with the assistance they have got from USA, may I know whether the Minister will take sufficient care not to allow any of the foreign agencies, in whatever manner it is possible, to make aerial surveys of Rajasthan Canal and the Rajasthan border, which is a strategic area?

**Shri Swaran Singh:** That is a very valid concern and we will certainly ensure that the considerations of security are foremost and any aerial survey by any foreign agency will be controlled suitable, so that our security does not suffer.

श्री एस० एच० जोशी (पूना) : मंत्री महोदय ने अपनी गलतबयानी के सम्बन्ध में कागजात को देखने के लिए वक्त मांग लिया है। मैं मानता हूँ कि कागजात को देखने की कोई जरूरत नहीं है, क्योंकि उस समय सब माननीय सदस्य यहाँ प्रर थे। मैं यह जानना चाहता हूँ कि कागजात को देखने के बाद वह इस सदन को सही बात कब बता देंगे और अगर वह गलती पर हैं, तो देश का शौर देश की जनता का उनकी तरफ से जो मुकसान हुआ है, उस के लिए क्या वह जनता से माफी माँवेंगे या अपने पद से इस्तीफा दे देंगे।  
(अवधान)

अध्यक्ष महोदय : श्री कंवर लाल गुप्ता।  
(अवधान)

श्री एस० एच० जोशी : वह यह तो बता दें कि कागजात को देखने के बाद वह इस सदन को सही बात कब बतायेंगे।

**Shri Ranjit Singh:** On a point of order, Sir. You have permitted certain portions of the Minister's speech to be expunged from the proceedings. (Interruptions). The Minister is continuously misleading the House. I want to seek your protection. Sick Ministers are permitted to give sickening answers to the House and waste the time of the House. At least in cases where the country is humiliated by the statement of a Minister, will you advise the Minister to resign?

**Mr. Speaker:** Will you kindly sit down?

**Shri Swaran Singh:** I take strong objection to this type of intimation. It is amazing that under the garb

of point of order, they raise all sorts of things. It is amazing how they are permitted to say these things.

श्री कंवर लाल गुप्त : मंत्री महोदय ने बताया है कि राजस्थान बार्डर पर पाकिस्तान की ओर से एयर वायलेसन्स भी हुए हैं, उसकी फीजों का हँवी कानसेट्रेशन भी हुआ है और कुछ पाकिस्तानी जासूस भी वहाँ पकड़े गए हैं। मैं यह जानना चाहता हूँ कि क्या राजस्थान सरकार की तरफ से केन्द्रीय सरकार के पास इस सम्बन्ध में कोई नोट भ्रया है; यदि भ्रया है, तो उस के कन्टेन्ट्स क्या हैं और उस पर क्या कार्यवाही की गई है, क्योंकि राजस्थान एसेम्बली में वहाँ के होम मिनिस्टर ने कहा है कि उन्होंने इस बारे में सेंटर को लिखा है।

**Shri Swaran Singh:** As a matter of fact, the party to which the hon. member belongs raised all these questions in the Rajasthan assembly and some items have appeared in the newspapers. On these matters, we receive reports from time to time from the Rajasthan Government and we are in touch with them. These are our joint efforts to tackle the situation effectively.

**Shri Kanwar Lal Gupta:** I strongly protest against what the Minister has said. मंत्री महोदय ने कहा है कि वेरी शर्टी ऐसे सवाल उठाती रहती है। वह बड़ी बुरा बात है। वह इस हाउस को बड़ी बैम्बिकी ट्रोट कर रहे हैं। वह जिस तरह जवाब दे रहे हैं, उस से वह हाउस को कनफ्यूस कर रहे हैं। मैं इस बारे में आप की प्रोटेक्शन चाहता हूँ। राजस्थान एसेम्बली में भी और कहीं भी हर एक मेम्बर को सवाल पूछने का राइट है। अगर मिनिस्टर साहब उन का सवाल नहीं दे सकते हैं, तो आप उन को इन्फॉर्म कीजिए कि वह तैयारी कर के सवाल पूछें और जवाब दें। मैंने यह जवाब पूछा था कि

[श्री कंबर लाल गुप्त]

क्या राजस्थान गवर्नमेंट की तरफ से केन्द्रीय सरकार के पास कोई नोट भेजा है या नहीं; अगर भेजा है, तो उस के कन्टेन्ट्स क्या हैं और उस पर सरकार ने क्या कार्यवाही की है। वह इस सवाल का जवाब नहीं दे रहे हैं। अगर वह जवाब नहीं दे सकते हैं, तो ही कुछ रिवाइज एंड लीव हिच सीट।

Shri Swaran Singh: I am not going to resign to oblige the Jan Sangh. Let that be understood. (Interruptions). It becomes very cheap that you talk about resignation and the like. It is amazing that you should say like this. The question put to me was whether we received any report about these matters from the Rajasthan Government. I have said that we have received reports from time to time about the entire border situation, the internal situation, about the arrest of spies, etc. It has never been the practice to publish any intelligence report. The hon. member has functioned in a smaller sphere. Let him expand his mind a little before he puts the question.

श्री कंबर लाल गुप्त : मेरा विमान बीस मील डीप पेनीट्रेशन का नहीं है। जिस तरह मंत्री महोदय ने जवाब दिया है, उस तरह कोई भी सन्नद्धवार मिनिस्टर जवाब नहीं दे सकता है। अगर हिन्दुस्तान के भलाबा किसी और देश के वह मिनिस्टर होते—हो नहीं सकते, लेकिन अगर होते—तो उन को फौरन हटा दिया जाता।

श्री स्वर्ण सिंह : मैं हिन्दुस्तान में हूँ, किसी और देश में नहीं। इसलिए और किसी देश में मुझे कैसे हटा सकते हैं ?

डा० लूथ प्रकाश पुरी (गवाया) : मैं यह जानना चाहता हूँ कि भारत पाकिस्तान सीमा (बाउंडरी) के जो सुरक्षा जेज है, जो ग्रेटेस्टिड दरिवाज है, वहाँ से जो संवाद

प्राप्त होते हैं, जो न्यूज मिलती है, उन के सम्बन्ध में क्या किसी सैनिक अधिकारी को यह अधिकार दिया गया है, या यह छूट दी गई है कि वह वहाँ पर हुई घटनाओं के सम्बन्ध में किसी समाचारपत्र को, या किसी व्यक्ति-विशेष को खबर भेज सकते हैं, यदि हाँ, तो किस मंत्रालय के माध्यम से।

Shri Swaran Singh: No, Sir.

श्री हुसैन बन्द कश्वाय (उज्जैन) : मैं यह जानना चाहता हूँ कि जोधपुर के अन्दर जो राडार लगे हुए हैं, उन्होंने समय पर सूचना नहीं दी, क्या वे खराब थे ? वे राडार ऐसे हैं कि जब पाकिस्तान से हवाई अहाज उड़ता है, तो उन से पता चल जाता है, इस लिये यदि वे खराब थे, तो क्यों खराब थे ? यदि उन के द्वारा सूचना मिली तो आपने क्या कार्यवाही की।

दूसरे, राजस्थान सरकार ने समय-समय पर आपको धनेकों पत्र लिखे हैं कि पाकिस्तान की यह गतिविधि बल रही है, उन्होंने आपसे जो अपेक्षा की, आपने उन की अपेक्षा को पूरा नहीं किया, इस का क्या कारण है ?

Shri Swaran Singh: Sir about the first part of the question, we do not give information about where our radar installations are, and I do not know why he should presume that there is a radar installation and ask whether it is properly functioning or not. He should not have put such a question.

About the second part of the question, I have already answered that we have received from time to time reports from the Government of Rajasthan, we are in touch with the Government of Rajasthan and we have jointly taken several

steps to safeguard our territorial integrity in that region.

Mr. Speaker: Now, Shri Madhu Limaye has given two notices of question of privilege.

श्री मधु लिमये : इस को दो वजे लीजिये, इसमें कुछ समय लगेगा ।

Mr. Speaker: All right, we will adjourn for lunch and meet again at 14.00 hours.

13.15 hrs.

The Lok Sabha then adjourned for lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Fourteen of the Clock.

[Mr. DEPUTY-SPEAKER in the Chair]

RE: CALLING ATTENTION NOTICE  
(Query)

Some hon. Members rose—

Shri Nath Pai (Raipur): We have written to you a letter.... (Interruptions)

Mr. Deputy-Speaker: I have received your letter just now.

Shri Nath Pai: Are you directing the External Affairs Minister....

Mr. Deputy-Speaker: I will just find out.

Shri Nath Pai: We had given Call Attention notice at 1 O'Clock....

Mr. Deputy-Speaker: I have received your letter just now.

Shri Nath Pai: Please hear my submission. We gave Call Attention notice the moment we heard the disturbing news about hostilities between the U.A.R. and Israeli forces. This is news of the gravest importance to the whole of the world. Perhaps, Government may be taking shelter

behind the procedural things. I have written an urgent letter to you to ask the Minister concerned to make a statement. The House should not be left to just rumours or unfounded news-items. We should get an authoritative statement from the Government on this vital issue. I think, you will appreciate that we are exercising only our duty in making a request to you....

Mr. Deputy-Speaker: I entirely share your concern as well as the concern of the whole House. I will find out from the Minister of Parliamentary Affairs and let you know after some time.

श्री राम सेवक यादव (बाराबंकी) :  
उपाध्यक्ष महोदय, यह एक बहुत महत्वपूर्ण प्रश्न है और सरकार को तत्काल यहां पर एक वक्तव्य देना चाहिए। प्रधान मंत्री या उप-प्रधान मंत्री को सदन में तत्काल आकर वक्तव्य देना चाहिए।

श्री मधु लिमये (मुंगेर) : काबीना के एक मंत्री यहां पर हैं। मेनन साहब कुछ कहें।

Shri P. Venkatasubbaiah (Nandyal): May I make a submission? Sir, you have rightly pointed out that you share the anxiety of the Members to what is happening in that part of the world—Cairo has been bombarded and there have been air raids. I would only request you to ask the External Affairs Minister or the Parliamentary Affairs Minister to make a statement.

श्री एल० एन० जोशी (पूना) : इस मामले में लोगों ने ध्यानाकर्षण प्रस्ताव भी दिये थे लेकिन अब अब को स्थगित रखा गया, इस प्रश्न पर चर्चा होने वाली है। अब चर्चा तो दूर रही, काहिरा के ऊपर बमबर्षा भी हो गयी और आज अभी इस संसद पर सदन में प्रधान मंत्री या विदेश मंत्री कोई उपस्थित नहीं हैं ताकि वह संसद को